

6-12, 1997. The visit was part of an ongoing process of military exchanges in the framework of confidence building measures jointly agreed upon. Such visits are aimed at improving mutual understanding.

#### MBBS EXAMS

2413. SHRI MADHAVRAO SCINDIA : Will the PRIME MINISTER be pleased to state :

(a) whether the attention of the Government has been drawn to the news-item captioned "1991 batch yet to take first MBBS exam in Salem college" appearing in the Indian Express of July 6, 1997;

(b) if so, whether the first batch of MBBS students of the Vinayage Mission's Kirupananda Variyar Medical College, Salem are still waiting to write their first year examination whereas the students admitted to the course have completed their MBBS course; and

(c) if so, the circumstances which arose such a situation and the decision or steps being taken by the Government to help this batch to complete the course?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) to (c) Yes, Sir. An application was received under the provisions of the Indian Medical Council Act, 1956 from the Secretary, Thirumuruga Kirupananda Variyar Thavathiru Sundara Swamigal Medical Educational and Charitable trust, Salem on 13.9.1995 for establishment of a new medical college in the name of Vinayaka Missions's Kirupananda Variyar Medical College at Salem. The Government, on the recommendations of the Medical Council of India, accorded permission for the establishment of above college on 4.3.1996 from the academic year 1995-96.

[Translation]

#### Production of Spurious Medicines

2414. SHRI HANSRAJ AHIR :  
SHRI NIHAL CHAND CHAUHAN :

Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware of the large scale production of spurious medicines in the country causing several deaths;

(b) if so, the details of the companies engaged in the production of such spurious medicines for the last three years; and

(c) the action taken/proposed to be taken by the

Government against these companies?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY): (a) and (b) As per the reports available from the State Licensing Authorities during the period 1994 to 1997, one case of suspected death was reported in Kerala in the year 1994 due to administration of spurious Injection Atropine Sulphate manufactured by M/S G.K. Pharmaceuticals, Saharanpur, Uttar Pradesh. Two cases of suspected death were reported on September 12, 1996 in Village Peresanda, District Kolar in Karnataka following administration of different batches of adulterated Comsat Forte Tablets (antidiabetic) manufactured by M/S Boarhinger Mannheim (India) Limited, Thane, Maharashtra.

(c) The State Licensing Authorities of Kerala, Karnataka and Maharashtra launched prosecution against the said companies in the court of Law as per the provisions of Drugs and Cosmetics Act and Rules thereunder. The matter are subjudice.

#### Use of Indian Languages in Examinations of UPSC

2415. SHRI PAWAN DIWAN : Will the PRIME MINISTER be pleased to state :

a) whether an expert Committee has been constituted to examine the issue of reply to be given in Indian languages in the examinations conducted by the Union Public Service Commission;

b) if so, when the above Committee was constituted and the composition of the Committee; and

c) the details of the recommendations made by the Committee?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) and (b) An Expert Committee earlier constituted under the Chairmanship of Dr. Satish Chandra, ex-Chairman, UGC to review the scheme of the Civil Service Examination was also asked on May 22, 1989, to examine *inter-alia* the issue relating to introduction of the Indian languages included in the Eighth Schedule of the Constitution as medium of examinations. The Expert Committee comprised the following :

Dr. Satish Chandra	Chairman
Shri T.R. Satish Chandran	Member
Shri S.N. Mathur	Member
Dr. K. Venkata Ramiah	Member